

F.No. 01(03)/Roster/CESTAT/2024-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.06.2024

ORDER NO. 79 of 2024


Hon'ble President is pleased to partially modify the roster order no. 53 of 2024 for
CESTAT, New Delhi on 27.06.2024 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 27.06.2024 at 2:30 p.m.	Dr. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical)	Part Heard Matters: C/51470-51472/2019 M/s. Prestige Polymers Pvt. Ltd. & ors. vs. CCE & CGST, Indore

Note:

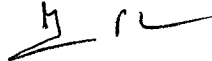
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New delhi /P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office
Copy.


Deputy Registrar